

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 307
TO BE ANSWERED ON 18.12.2017**

LABOUR CONFERENCE

307. SHRI G. HARI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has finalised the agenda for the 47th Indian Labour Conference;**
- (b) if so, the details thereof;**
- (c) whether providing social security cover for the entire workforce may be the central theme of the 47th Indian Labour Conference and if so, the details thereof;**
- (d) whether the Government has received comments/suggestions from all stakeholders for finalising the agenda of Indian Labour Conference; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Yes, Madam. The agenda of the 47th Indian Labour Conference was decided in the 48th Session of Standing Labour Committee held on 11th May, 2017 in New Delhi and the details of agenda are as under:

- i. Social Security for all.**
- ii. Labour law amendment, reforms and codification**
- iii. Employment Generation with special focus on women**
- iv. Transition to formal employment.**

(d) & (e): The agenda of Indian Labour Conference is finalised by the tripartite stakeholders after a thorough deliberations in Standing Labour Committee as indicated above.
